

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**IA No. 436 of 2019**  
**IN APPEAL No. 102 of 2019**

**Dated: 24<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**INOX Air Products Private Limited** ..... Appellant(s)  
**Vs**  
**Maharashtra Electricity Regulatory Commission & Anr.** ..... Respondent(s)

Counsel for the Appellant : Mr. Sanjay Sen, Sr. Adv.  
Ms. Dipali Seth

Counsel for the Respondent(s) : Mr. S.K. Rungta, Sr. Adv.  
Ms. Pratiti Rungta  
Mr. Sumit Pargal for R-1  
Mr. Ashish Singh  
Mr. Anup Jain for R-2

**ORDER**

List the main appeal for hearing on **30.09.2019**.

**(S.D. Dubey)**  
**Technical Member**  
*tpd/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**